HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE otst May, 2025

No. <u>145</u> A: Hon'ble the Chief Justice has been pleased to appoint Mr. Chandra Bhanu Kumar, A.C.J.M.-cum-Civil Judge (Sr.Div.)-I, Ranchi as Deputy Registrar (Judicial), Dedicated Cell, High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court Sd/-**Manoj Prasad** Registrar General

Memo. No. 2179 /Apptt.

Dated Ranchi, the ol St May, 2025

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Judicial Commissioner, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi /O/o Registrar General, O/o the Registrar (Admn.),O/o the Registrar (Estb.)/O/o the Registrar (Judicial)/O/o the Member Secretary, SCMS/ O/o the Central Project Co-ordinator, e-Courts Project (for uploading the same on the website)/All the Joint Registrars/ All the Deputy Registrars (Judicial & Non-Judicial)... High Court of Jharkhand, Ranchi/ the Treasury Officer, Doranda Treasury, Doranda, Ranchi and the officer concerned for information and needful.

Registrar Gei